## HIGH COURT OF JAMMU & KASHMIR AND LADAKH (Office of the Registrar General Camp at Srinagar)

e-mail: (non-gazettedsectionmainwing@gmail.com)

## NOTIFICATION

No. <u>2587 of 2023/RG/NG-03-(I)</u>

Dated: 02-12-2023

It is hereby notified for information of all the concerned that the Courts falling in Kashmir Division and UT of Ladakh shall function from December 2, 2023 to March 31, 2024, as per the time schedule notified hereunder:

Division	Office Timing			Court Timing		
	1st Session	Break	2 <sup>nd</sup> Session	1 <sup>st</sup> Session	Break	2" <sup>st</sup> Session
Kashmir Division	10: 00 AM	1:00 PM	1:30 PM	10: 30 AM	1:00 PM	2:00 PM
and	to	to	to	to	To	To
UT of Ladakh	1:00 PM	1:30 PM	4:30 PM	1:00 PM	2:00 PM	4:30 PM
Nata.						

Note:

However, from 1<sup>st</sup> April, 2024 these courts shall observe timing prescribed vide High Court Order No. 1638/NG dated 22-05-2020.

By order.

(Shahzad Azeem) Registrar General

Dated: 02-12-2023

## No. 52719-48 of 2023/RG/NG

## Copy to:

- Advocate General UT of J&K, Srinagar/Jammu
- 2. Secretary General, Hon'ble Supreme Court of India, New Delhi
- 4. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Srinagar for Information of His Lordship.
- 5. Secretary to Hon'ble Mr./Ms. Justice\_\_\_\_\_

...for information of their Lordship's.

- 6. Secretary to Government, LI & PA, UT of J&K, Civil Secretariat, Jammu.
- 7. Law Secretary, UT of Ladakh, Leh
- 8. Registrar Vigilance, High Court of J&K and Ladakh, Jammu
- 9. Director, J&K Judicial Academy, Jammu
- 10. Registrar Rules, High Court Main Wing, Jammu
- 11. Registrar (Inspection) High Court of J&K and Ladakh, Jammu/Srinagar.
- 12. Registrar Computers (IT), High Court Main Wing, Jammu

.....for information

- 13. Registrar Judicial, High Court Wing, Srinagar/Jammu, for Information.
- 14. All Pr. District and Sessions Judges of Kashmir and Ladakh, for information and necessary action, with the request to circulate the same amongst all the Judicial Officers under their jurisdiction and also to circulate amongst the President Bar Associations in their respective Jurisdictions.
- 15. President, Bar Association, High Court of J&K and Ladakh, Jammu/Srinagar.
- 16. Joint Registrar (Judicial/Protocol) High Court of J&K and Ladakh, Jammu/Srinagar.
- 17. Director Information, Jammu/Srinagar, for information, with the request to publish the same in the news papers having wide circulation in the UTs of J&K and Ladakh.

- 18. Post Master General, Jammu/Srinagar/Leh/Kargil
- 19. Treasury Officer, Civil Secretariat, Jammu/Srinagar.

.....for information

- 20. Incharge NIC, for uploading the same on the official website of the High Court of J&K and Ladakh.
  - 21. Incharge Library, High Court of J&K and Ladakh, Jammu/Srinagar, for keeping record of the same
  - 22. Manager, Government Press, Jammu/Srinagar/Leh, for publication in the official Gazette.

23. Notification file.

Registra/r Genera